3

SHRI RAJDEO SINGH: Whether these had any bearing on rural indebtedness and if so what is the extent?

SHRIMATI SUSHILA ROHATGI: Yes, Sir; it has helped in curbing rural indebtedness because through this scheme people are able to save some amount and savings are always helpful as when money is needed they need not have to fall back upon money lenders who charge exorbitant rates of interest.

श्री हुकम चन्द कछवाय: मैं यह जानना चाहता हूं कि पिछले तीन वर्षों में कितनी प्रतिकत बचत की गई है और कितने प्रतिकत कर्ज लिये गये हैं। क्या सरकार ने कोई ऐसी योजना या कार्यक्रम बनाया है कि लोग ध्रिषक से ध्रिक बचत करें, ताकि वह कर्ज से मुक्त हो सकें धौर ध्रपने भरोसे काम कर सकें या उन्हें कम से कम कर्ज लेने की ध्रावश्यकता हो?

भोमती सुवीला रोहतगी: इस प्रश्न का सीघा ताल्लुक बचत से हैं। पिछले वर्षों में बचत के मांकड़े बढ़ते ही जा रहे हैं। चौथी पंच-वर्षीय के पहले वर्ष में सारे देश में नेट कलेक्झन 127 करोड़ रुपये, दूसरे वर्ष 197 करोड़ रुपये और मब की बार 220 करोड़ रुपये रही है। इस से जाहिर है कि बचत वरावर बढ़ती जा रही हैं। इस सम्बन्ध में कई कदम उठाये गये हैं। इससे यह स्पष्ट है कि पूरे ग्रामीग्र मंचल में और शहरी मंचल में भी बचत की मोत्साहन मिला है।

SHRI VASANT SATHE: May I know what percentage of rural credit is still from the private source and what percentage from financial institutions?

MR. SPEAKER: That is too detailed a question. If you are in a position to answer it, I do not mind.

THE MINISTER OF FINANCE (SHRI YESHWANT RAO CHAVAN): It is very difficult to say what percentage it is, but certainly there is still a large percentage from the private source. The major difficulty with regard to agricultural credit is, it was not coming from institutional credit. In some parts, cooperatives are doing it. At the present moment, commercial banks have taken it up. But even now unfortunately the agricultural sector is still dependent upon the private source.

SHRI R. V. BADE: There is some difference between the interest given by Post Office Savings Bank and the interest given by banks on fixed deposits. Would you see that the interest given by Post Office Savings Bank is increased so that it may get encouragement?

SHRIMATI SUSHILA ROHATGI: There is variation in the interests given by the four schemes. For the time deposit account, interest varies from 6 to 7½ per cent. For CTD it varies from 4.8 to 5 per cent. For recurring deposits it is 6½ per cent. In public provident fund, it is about 5 per cent. In Savings Bank, it is from 4 to 4½ per cent.

SHRIR. V. BADE: In banks it is much more.

MR. SPEAKER: No question of opinion now. You should ask a question.

Next question.

कश्मीर में पाकिस्तानी हेलीकोप्टर द्वारा भारतीय बायु-तीमा का उस्लंबन

*902. श्री चन्नूसास चन्नाकर : श्री पी० एम० नेहता :

क्या रक्षा मंत्री यह बलाने की क्रूपा करेंगे कि:

- (क) क्या एक पाकिस्तानी हैलीकोण्टर जैसा कि 23 धप्रेल, 1972 के "हिन्दुस्तान टाइम्स" मे समाचार था, ने काश्मीर मे भारतीय प्रशिक्षण केन्द्रों के बारे में सूचना एकत्रित की थी,
- (स) क्या भारतीय सैन्य घषिकारियों को घोसा देने के लिए पाकिस्तान ने ग्रपने हैलीकोप्टर का रंग राष्ट्र संघ के हैलीकोप्टर जैसा बनाया था. और
- (ग) यदि हा, तो इस बारे में सरकार का क्या प्रतिक्रिया है?

रक्षा मंत्रालय (रक्षा उत्पादन) मे राज्य मंत्री (श्री विद्याचरण गुक्ल): (क) 16 मार्च को एक पाकिस्तानी हैलीकोप्टर ने सगमग पाच मिनट के लिए जम्मू के दक्षिण-पश्चिम मे भारतीय वायु सीमा का उल्लंघन किया। इस क्षेत्र मे कोई प्रशिक्षण केन्द्र नहीं है।

- (स) जी, नहीं।
- (ग) हमारी सुरक्षा सेनायं सतकं हैं भीर सभी उल्लंबनों का उक्तित रूप से सामना किया जाता है।

भी चन्द्रालाल चन्द्राकर : क्या इस तरह की घटना पहले भी कभी हुई थी, प्रचीत् क्या पाकिस्तानी विमान पहले भी हमारे उस क्षेत्र में ग्राये के ?

भी विकासरा शुक्त : यदि माननीय सदस्य यह जानना | चाहते हैं कि 17 दिसम्बर के बाद इस तरह की कितनी घटनायें हुई हैं, तो उस का विवरण इस प्रकार है : जम्मू-काश्मीर के इसाके में केवल यही एक घटना हुई है और पंजाब में चार सवा राजस्थान में चार ऐसी घटनायें हुई है !

श्री चण्यूलाल चण्याकर: वया सरकार की छोर से ऐसा झादेश है कि पाकिस्तानी विमान झाने पर उस को गोली मार कर गिरा दिया जाये?

भी विद्याचरण शुक्ल: जी हा। इस तरह के बादेश हैं।

SHRIP M MEHTA: May I know whether it is a fact that Pakistan played a trick by painting the helicopter white so as to pass it off as the property of the UN and if so, what steps are being contemplated by Government to check and prevent such espionage activities and air violations?

SHRI VIDYA CHARAN SHUKLA: The normal precautions are being taken for checking air violations. As I have said, the existing instructions to our field formations are, not only to check violations , but it any intruding aircraft comes, it has to be shot down There is no ambiguity about the instructions that have been given. But the people who deal with it must be sure that there is air violation of our air space. If they are sure of that, there is no constraint put on them from taking any action they think fit. As far as this particular incident is concerned. I have said in my main answer that there is no training centre, or anything of that kind, where this air violation took place by the helicopter. Therefore, we do not think that this air violation had anything to do with espionage flight or anything like that.

SHRI P M. MEHTA: What about their plying as UN planes?

SHRI VIDYA CHARAN SHUKLA:
I have denied it in the main answer.

भी घटल विहारी वाजवेवी : जिस हैलीकोप्टर से यह प्रश्न संवित है वह भारत की वायु-सीमा में किसने भील सम्बर बाया वा धौर क्या इस तरह का विवरण विव वाबुवानों ने पंजाब धौर राजस्वान की बायु-सीमा का उल्लंबन किया उनके बारे में भी मंत्री महोदय दे सकते हैं?

भी विद्या करता गुमल: जी हाँ। वाकी जो दूसरे नौ वायलेशस हुए उन के विवरता मेरे पास इस समय नहीं है, लेकिन मैं वह सब इकट्टा करके समा पटल पर रख हूं गा। यह हैलीकोप्टर सी गज घ दर घाया था। धौर बाविक घंदर नहीं घा पाया था। मैं इस के बारे में भी को विलकुल स्पेसिफिक सूचना है वह एकतित करके सभा-पटल पर रख हुंगा।

भी शंकर बयाल सिंह: प्रध्यक्ष महोदय, हैलीकोप्टर या हवाई जहाज के घुसपैठ से क्या सरकार यह समभती है कि पाकिस्तान की बोर से सड़ाई की नई पहल और तैयारी हो रही है?

बी विद्याचरण शुक्त : वैसे तो बहुत सी बातों से ऐसी बात का प्रदाजा लगाना पड़ता है। केवल एक बात को लेकर इस तरह का घादाज लगाना ठीक नही होगा और साबारण समय में भी, शांत के समय में भी इस तरह के बागु सीमा उल्लंबन यदा कवा हाते रहते हैं। इसलिए इसी बात को नेकर इतना बड़ा निष्कर्ष निकास लेना मैं समस्ता है कि स्वित नहीं होगा।

Grants From World Bank for Agricultural Development Programmes in Madhya Pradesh

*903 SHRI RANABAHADUR SINGH: Will the Minister of FINANCE be pleased to state:

(a) whether the Madhya Pradesh Government have approached the World Bank to provide grants for agricultural development grogrammes in the State;

- (b) if so, whether any survey team has paid visit recently in this connection; and
 - (c) if so, the outcome thereof?

THE MINISTER OF FINANCE (SHRI YESHWANTRAO CHAVAN):
(a) The Government of India have proposed, for IDA assistance, an agricultural credit project in Madhya Pradesh involving land levelling, minor irrigation and farm mechanisation.

- (b) A World Bank Mission visited Madhya Pradesn in March, 1972 for an appraisal of the technical and economic feasibility of the project.
- (c) The Mission's report will be submitted in due course to the President of the World Bank for further consideration of the proposal. In the meanwhile steps are being taken to strengthen the Primary Land Development Banks which will be the main channel of lending under the project.

SHRI RANABAHADUR SINGH:
I would like to know by when this
particular aid from the World Bank
would be released to the State,

SHR1 YESHWANTRAO CHAVAN: When they finalise it.

SHRI RANABAHADUR SINGH: Could he give any idea as to when it would be finalised?

SHRI YESHWANTRAO CHAVAN:
This question of giving dates is rather
difficulty, because the 2DA loans depend
upon contributions from different
governments. Though the different
governments certainly indicate their
contributions in the consection meeting.